

Statement-II*State-wise details of approved Silos capacity.*

Sl. No.	State	Silo capacity in MTs	Approved locations
1.	Bihar	2,00,000	Kaimur, Buxar, Bhagalpur, Bettiah. (50,000 MT each)
2.	Haryana	3,00,000	Bhattu, Jind, Karnal, Palwal, Rohtak, Sonapat. (50,000 MT each)
3.	M.P.	3,50,000	Sehore, Jabalpur, Raisen, Vidisha, Guna, Hoshangabad, Ujjain (50,000 MT each)
4.	Punjab	4,00,000	Barnala, Chhehreatta, Patiala, Jalalabad, Kilaraipur, Sangrur, Dhuri, Batala. (50,000 MT each).
5.	West Bengal	2,00,000	Rangapani, Malda, Dankuni, Mecheda. (50,000 MT each)
6.	Assam	50,000	Guwahati (Changsari) and Dibrugarh. (25,000 MT each)
7.	Kerala	50,000	Eranakulam and Calicut. (25,000 MT each)
8.	Maharashtra	1,00,000	Pune, Nagpur (50,000 MT each)
9.	Uttar Pradesh	3,00,000	Jaunpur, Kannauj, Faizabad, Fatehpur, Basti, Deoria (50,000 MT each)
10.	Gujarat	50,000	Between Palanpur (Banaskantha) and Siddhapur (Patan)
TOTAL		20,00,000	

Supply of sugar and kerosene to States

†2241. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi.

(a) the details of quota of sugar and kerosene allocated to States through Public Distribution System in this financial year, so far;

(b) whether Government is aware that several States including Uttarakhand are not getting the quota of sugar and kerosene timely; and

(c) if so, the details of measures taken by Government for allocation of sugar and kerosene on time?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) The Central Government has decontrolled the sugar sector partially in April, 2013 and has, *inter alia*, removed the levy obligation on sugar mills. Under the new dispensation, the State Governments/UT Administrations have been asked to procure sugar from the open market through a transparent system so as to make it available in the Public Distribution System (PDS) at the existing Retail Issue Price (RIP) of Rs. 13.50 per kg. The Central Government would provide fixed subsidy @ Rs. 18.50 per kg, to those States which continue to have the RIP of Rs. 13.50 per kg. at the Fair Price Shops (FPS) level, limited to the quantity based on their existing fixed quotas.

The Kerosene quota allocated to the States/UTs under PDS during the first half of the current financial year is given in Statement (*See* below).

(b) and (c) Guidelines for procurement of sugar for distribution under PDS and reimbursement of sugar subsidy under the new system have been circulated to all State Governments/UT Administrations. Considering the initial problems that were likely to be faced by the States/UT Administrations, the Central Government has decided to grant advance subsidy for procurement of sugar from the open market. As per the information received from the Government of Uttarakhand, arrangement has been made for procurement of sugar from cooperative sugar mills of the State for distribution under PDS.

Government of India allocates PDS Kerosene to States/Union Territories (UTs) on quarterly basis for distribution under PDS for cooking and illumination only. Further, distribution within the States/UTs through their PDS network to card holders as per their respective criteria is the responsibility of the concerned States/UTs. For the current year 2013-14, upto 2nd Quarter of 2013-14 i.e. April 2013 to September, 2013, an allocation of 18096 KL has been made to the State of Uttarakhand. The overall situation of supply of Kerosene in the country is satisfactory.

Statement*PDS Superior Kerosene Oil (SKO) Allocation to States/UTs in KL*

Sl.No.	Name of States/UTs	2013-14 (upto 2nd Quarter)
1	2	3
1	Andaman and Nicobar Islands	3456
2	Andhra Pradesh	232992
3	Arunachal Pradesh	5736
4	Assam	163992
5	Bihar	407040
6	Chandigarh	1776
7	Chhattisgarh	90048
8	Dadra and Nagar Haveli	1152
9	Dam and Diu	432
10	Delhi**	26712
11	Goa	2616
12	Gujarat	336720
13	Haryana	45624
14	Himachal Pradesh	12336
15	Jammu and Kashmir*	40662
16	Jharkhand	134352
17	Karnataka	261456
18	Kerala	60096
19	Lakshadweep	1008

1	2	3
20	Madhya Pradesh	312840
21	Maharashtra	365232
22	Manipur	12480
23	Meghalaya	12960
24	Mizoram	3912
25	Nagaland	8544
26	Orissa	199488
27	Puducherry	2232
28	Punjab	45072
29	Rajasthan	254376
30	Sikkim	3168
31	Tamil Nadu	174360
32	Tripura	19584
33	Uttar Pradesh	795000
34	Uttarakhand	18096
35	West Bengal	481776
TOTAL ALLOCATION		4537326

*Including separate allocation of 4626 KL for Laddakh Region of Jammu and Kashmir.

** PDS Superior Kerosene Oil (SKO) quota for Delhi is linked to new LPG connections released to BPL/AAY/JRC Ration card holders under the "Kerosene Free Delhi Scheme" and is being progressively reduced on quarterly basis.

Price rise of onion

†2242. SHRI RAM JETHMALANI: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

†Original notice of the question was received in Hindi.